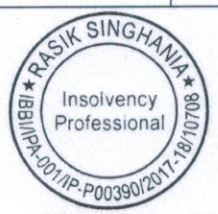
FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR CAPITAL ELECTRONICS AND APPLIANCES LIMITED OPERATING IN RETAIL TRADE OF WHITE GOODS AT WEST BENGAL

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	**Capital Electronics and Appliances Limited** **CIN:** U31901WB2006PLC110699 **PAN:** AAGCA1876P
2.	Address of the registered office	P-161, VIP Road, P.S. Manicktala, Kolkata-700054, West Bengal, India
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	The Fixed Assets comprises of one old Motor Car, located at Kolkata, West Bengal
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	FY 2021-22 Rs. 241.46 Lakhs
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For details, please contact us on: cirp.capitalelec@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For detailed EOI and eligibility criteria, please contact us on: cirp.capitalelec@gmail.com
10.	Last date for receipt of expression of interest	01.04.2023
11.	Date of issue of provisional list of prospective resolution applicants	11.04.2023
12.	Last date for submission of objections to provisional list	16.04.2023
13.	Process email id to submit EOI	cirp.capitalelec@gmail.com



Date: 17.03.2023
Place: Kolkata

Rasik Singhania
IP Regn No. IBBI/IPA-001/IP-P00390/2017-18/10708
AFA valid till: 13.11.2023
Registered Address: Chitrakoot Building, Room No. 98, 9th Floor, 230A, A.J.C. Bose Road, Kolkata – 700020
Registered Email: rasik.singhania@gmail.com
Resolution Professional for Capital Electronics & Appliances Limited